

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
SOUTH ZONAL BENCH  
BANGALORE**

Appeal(s) Involved:

**ST/20200/2017-DB**

*[Arising out of Order-in-Appeal No. CAL-EXCUS-000-APP-261-16-17 dated 30/09/2016 passed by Commissioner Of Central Excise, Customs and Service Tax, COCHIN (Appeal)-II ]*

**The Secretary**

Coyalmannam Service Co Operative Bank Ltd  
No. F 1195 Coyalmannam P.O  
PALAKKAD.  
KERALA

Appellant(s)

**Versus**

**Commissioner of Central Excise,  
Customs and Service Tax  
Cochin-CCE**

C R BUILDING,  
I S PRESS ROAD, ERNAKULAM,  
COCHIN, - 682018  
KERALA

Respondent(s)

**Appearance:**

**None**

**Mr. C.A. JOJO ADVOCATE**

ALLIANCE LAWYERS  
2ND FLOOR, FARAH MANSION M.G.ROAD,  
ERNAKULAM - 682035  
KERALA

For the Appellant

**Mr. N. Jagadish, AR**

For the Respondent

Date of Hearing: 04/06/2018

Date of Decision: 04/06/2018

**CORAM:**

**HON'BLE MR. S.S GARG, JUDICIAL MEMBER**

**HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER**

**Final Order No. 20783 / 2018**

**Per : S.S GARG**

The applicant has filed an application seeking withdrawal of the present appeal as they are pursuing the matter in the Hon'ble High Court by way of Writ Petition, which is already pending before the Hon'ble High Court. The prayer is allowed and the appeal is dismissed as withdrawn.

(Operative portion of the Order was pronounced  
in Open Court on **04/06/2018**)

**P. ANJANI KUMAR**  
**TECHNICAL MEMBER**

**S.S GARG**  
**JUDICIAL MEMBER**

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